basis of the following broad criteria:

(i) National/International/State Award won

(ii) Thematic Value (iii)

Cinematic Value (iv)

Entertainment value

(v) Suitability for family viewing (vi) Year

of production

Regional language feature films which fulfil any of the following criteria or have won any of the following national awards, as the case may be, only are considered for telecast on the national network on Sunday:

(i) National award for the Best or second Best Feature film of the year (in all languages combined), (ii) Indira Gandhi Award for Best first film of a Director,

- (iii) Award for best film providing popular and wholesome entertainment,
- (iv) Nargis Dutt Award for Best Feature Film on National Integration,
- (v) Best film on Family Welfare,
- (vi) Best film on Other Social issues such as prohibition, women and child welfare, anti-dowry, drug abuse etc.,
- (vii) President's Award of 'Rajat KamaP for the Best Feature Film in a regional language,
- (viii) Entry in the Indian Panorama and mainstream Sections of any International Films Festival of India/Filmotsay.
- (ix) Films which have celebrated Silver Jubilee (having run continuously for 25 weeks) and carry a 'IT certificate.

(b) All sponsored programmes are selected by a duly constituted

Selection Committee consisting of eminent non-officials and senior officers of Doordarshan.

## Cancellation of Licence of Hotel Meridien

2335. SHRI SYED SIBTEY RAZI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in the recent pas the licence of Hotel Meridien was cancelled;

(b) if so, the reasons therefor ;

(c) whether cancelation of the licence of Hotel Meridien was also due to non-renewal of existing licence and recovery of certain dues;

(d) whether large number of hotels and tourist lodges under the jurisdiction of Police Stations, Paharganj and Nabi Karim are working for many years without any valid licences and payment of Government dues;

(e) whether Government propose to close these hotels, tourist lodges or even demolish them ; and

(f) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) : (a) to (c) Yes Sir. The licence of Meridien Hotel was cancelled w.e.f. 6.3.90. due to nonpayment of dues amounting to about Rs. 13.11 crores which included interest claimed by Govt, of India, annual licence fee due on

28.9.88 ^and 28.9.89, instalments of deferred payments due on 28.9.88, 28.3.89 and 28.9.89 and also the

previous payments.

(d) to (f) A number of hotels and tourist lodges are running without licence. The owners of unlicenced Guest-Houses/Hotels are challened under the MCD Act and the Delhi i Police Act. The Courts are requested by the Police for their closure.